

country, broadly speaking, are properly inspected, we cannot do that. That is why that will be the first task that we shall try to make pre-shipment inspection as much compulsory as is possible, and to the extent that it is practicable.

Regarding the charges, certainly, some charges will have to be levied for such inspection, and some of it will be in the form of grant by Government, so as not to put too much load on the export prices.

#### Export of Cloth to U.K.

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- \*1232. { Shri D. C. Sharma:  
Shri Prakash Vir Shastri:  
Shri Warrior:  
Shri Indrajit Gupta:  
Shri P. C. Borooah:  
Shri C. K. Bhattacharya:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fear that the Lancashire cotton industry have urged upon the U.K. Government for a cut in Indian cloth import into U.K.; and

(b) if so, the reaction of Government thereto?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Having regard to the need for larger exports, Government of India would desire an increase rather than a cut in exports.

Shri D. C. Sharma: What is the amount of cut desired by this association, and what steps are Government taking to have that cut restored?

Shri Manubhai Shah: So far there has been no cut. There have been talks and representations by the textile interests in Lancashire, as the hon. Member has rightly pointed out, but we have clearly indicated that as far as our Government are concerned, we would like to have not only no cut at all, but a share in the new

growth, if at all, in the intake of cloth by UK if the overall textile imports there increase; we have said that we must have a due share in the new growth.

Shri D. C. Sharma: If the U.K. enters the European Common Market, what will be its effect on our exports of cloth to the U.K.

Shri Manubhai Shah: That is a well known thing. Therefore, we are trying to clarify our situation. Only the other day, our representative, Mr. Lall placed the entire structure commodity-wise before the Six of the European Common Market and also the U.K. authorities.

Shri Warrior: Apart from the desire of the Lancashire cotton industry, is it not a fact that Britain has agreed to the cut in the import of cotton goods from our country, with the European Common Market?

Shri Manubhai Shah: No, Sir.

Shri P. C. Borooah: May I know whether it is a fact that in 1957, the Lancashire textile industry approached the Mill-owners Association of India and requested them to restrict the export of cloth, and the Indian Mill-owners accepted that, and if so, the necessity of deviation from that practice.

Shri Manubhai Shah: The first part of the question is a hardy annual. Every year they represent and we discuss this. The second part of the question implying that we have accepted any cut is not correct. We have stuck to the ceiling. As a matter of fact, we have not yet been able to reach the ceiling; we are trying to. Also I can assure the House that in future we are not for accepting any restriction or cut. We would like to share in the growth if at all it takes place in respect of cotton textile imports into U.K. The Indian trade must have a proportionate rate of growth there.

Shri C. K. Bhattacharya: Has the attention of Government been drawn to the news that the Lancashire

textile group has decided to make a bonfire of foreign cloth in London?

**Shri Manubhai Shah:** I share the information with the hon. Member.

**Shri K. N. Pande:** Is the cloth imported in U.K. from India for internal consumption or is it for purposes of export after being reprocessed?

**Shri Manubhai Shah:** Some of it is for internal consumption; some of it which goes in grey condition is reprocessed for trade abroad.

**Shri Tyagi:** What is the volume, and value in money, of our textile trade with U.K.?

**Shri Manubhai Shah:** It is 195 million yards every year. The value is according to trading prices from time to time.

**Shri Bhagwat Jha Azad:** Have Government examined and satisfied themselves that the proposed cut is not due to any difficulties faced by the Lancashire industry but because of the proposed entry of UK into the E.C.M.?

**Shri Manubhai Shah:** Even before the E.C.M. idea was there, this was a hardy annual. The textile interests there have taken up the matter with the U.K. Government and with us. All this is well known to the House. So it is not a new situation. But we are alive to both the situations, entry of Britain into the E.C.M. as well as the difficulties of export trade with U.K. independently.

**Shri Hem Barua:** Is it a fact that of late the U.K. Government have proposed to us a Government-to-government agreement and not an industry-to-industry agreement? If so, what is Government's reaction thereto?

**Shri Manubhai Shah:** That has not been the approach. The approach has been that the Governments on both sides are kept informed of the discussions between the trade and industry on both sides.

**Shri Sivamurthi Swamy:** In these

exports, how much is handloom export?

**Shri Manubhai Shah:** It has not confined itself to that. It is more for the organised textile industry.

#### Indian Troops in Congo

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\*1234. { **Shri Hem Barua:**  
**Shri Rameshwar Tantia:**  
**Shri Shree Narayan Das:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that situation in Congo has of late considerably improved; and

(b) if so, whether Government have fixed any date by which it is proposed to completely withdraw our troops from there?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) No, Sir. The situation in the Congo cannot be said to have definitely improved until there is a settlement between Mr. Tshombe of Katanga and Mr. Adoula, Premier of the Congolese Central Government. No progress has been made on the question of ending the secession of Katanga, which is the main problem remaining unsolved in the Congo. Renewed talks are now going on between Mr. Tshombe and Mr. Adoula and much will depend on their outcome.

(b) Does not arise.

**Shri Hem Barua:** In view of the recent decision of Mr. Adoula and Mr. Tshombe to integrate their armed forces into the Congolese Army as also to take steps for the complete integration of the Katanga province into the Congo, may I know if the situation is not ripe enough for us to withdraw our troops?

**Shrimati Lakshmi Menon:** No. The situation is not ripe enough for us to withdraw our troops. I would like to bring to the notice of the hon. Member the news that appeared this morning.